

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1791/2023

NO. 15138812Y L/NK GURSEWAK SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 27-07-2023 This appeal was called on for pronouncement
of judgment today.

For Appellant(s)

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.
Mr. Sidhhant Saroha, Adv.
Mr. Tushar Bathija, Adv.
Mr. Praveer Singh, Adv.
Mr. Parth Jain, Adv.

For Respondent(s)

Mr. R Bala, Sr. Adv.
Mr. A K Kaul, Adv.
Mrs. Rukhmini Bobde, Adv.
Mr. Shiv Mangal Sharma, Adv.
Ms. Priyanka Das, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Ms. Sweksha, Adv.
Mr. Arvind Kumar Sharma, AOR

Hon'ble Mr. Justice Abhay S.Oka pronounced the
Reportable judgment of the Bench comprising His Lordship
and Hon'ble Mr. Justice Sanjay Karol.

The appeal is partly allowed in terms of the signed
Reportable judgment.

Pending application, if any, also stands disposed of.

(Anita Malhotra)
AR-CUM-PS

(AVGV RAMU)
Court Master

(Signed Reportable judgment is placed on the file.)